

SHRI R. M. HAJARNAVIS: Since the appointments have not yet been made there is no question of posting. It may be that certain principles we have formulated, but till the appointments are actually made, the question of posting does not arise.

SHRI M. S. GURUPADA SWAMY: My information is that appointments have already been made. I want to know whether he knows it.

SHRI R. M. HAJARNAVIS: No, Sir.

MR. CHAIRMAN: That is what he says: The appointments have not been made and therefore the question of posting does not arise.

SHRI C. D. PANDE: In view of the fact that the entire work of the statistical survey of the Government of India is done by a semi-Government organisation known as the Indian Institute of Statistics, whether the appointments to that Institute will be made out of this Service, or whether the Institute will have its own personnel?

SHRI R. M. HAJARNAVIS: I want notice for this question; I do not know.

INSCRIPTION DISCOVERED IN M.P.

*577. SHRI B. D. KHOBARAGADE: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that during the recent archaeological survey of Gupteshwar Hillock in Datia District of Madhya Pradesh an inscription on the image of Ravana holding Kailash on his head has been discovered; and

(b) if so, to which century this inscription belongs?

THE MINISTER OF EDUCATION (Sma M. C. CHAGLA): (a) No inscription has been noticed on the image of Ravana discovered in Datia District.

(b) Does not arise.

SHRI B. D. KHOBARAGADE: At least may I know, Sir, whether that image has been discovered and, if so, what is the interpretation of that image where we find Ravana holding Kailash on his head? What is the meaning 'of that image'?

SHRI M. C. CHAGLA: Well, Sir, the question was whether there was any inscription on the image.

SHRI B. D. KHOBARAGADE: The question was about an inscription on the image, and about the image itself.

SHRI M. C. CHAGLA: There is no inscription on the image.

SHRI B. D. KHOBARAGADE: What about the image?

SHRI M. C. CHAGLA: If my hon. friend wants to know what is the image, it is this. A mutilated image of Pratihara age—8th to 10th century A.D.—depicting Ravana lifting Kailash has been discovered on a hillock about six miles to the west of Datia. No inscription was noticed on this image.

SHRI B. D. KHOBARAGADE: Now that you have discovered the image, what is the interpretation of the image? I want to know.

MR. CHAIRMAN: It is not for the Minister.

SHRI B. D. KHOBARAGADE: It has been admitted by the hon. Minister that they have discovered this image wherein Ravana is holding Kailash on his head. Now it is for the archaeological department to interpret how this image was discovered and what is the meaning. Does it mean that Ravana was so great a warrior that he was able to carry Kailash also on his head? What is the actual meaning? I want to know.

MR. CHAIRMAN: He wants to leave something to us, and, as he said, there is no inscription on the image.

The Question Hour is over.

12 NOON

SHORT NOTICE QUESTION AND ANSWER**TRAIN-BUS COLLISION ON MIRAJ-LATUR SECTION**

5. SHRI BABA SAHEB SAVNEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a train-bus collision occurred on the Miraj-Latur metre-gauge line on the 3rd December, 1963;

(b) if so, what was the number of casualties, if any; and

(c) the cause of the collision and the steps Government have taken to accord relief to the persons involved in the accident?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) The collision occurred at unmanned level crossing between Kalamb Road and Dhoki stations on the Miraj-Latur narrow gauge section of Central Railway.

(b) Killed—Four.

Injured—

Grievous—Twelve.

Minor—Twelve.

(c) (i) The cause of the accident is under investigation.

(ii) A sum of Rs. 3,650 was paid as *ex-gratia* to the next of kin of the four dead and to twelve injured.

श्री बाबा साहेब सावनेकर : मैं सिर्फ यह जानना चाहता हूँ कि वह स्थान अनमैंड गेट से कितनी दूर पर था और जब वहाँ पी० डब्ल्यू०डी० की रोड और रेलवे पेंग्वेल रन करती है, तो यह मालूम हो सकता था कि बस आ रही है लेकिन फिर भी रेलवे के ड्राइवर साहब ने गाड़ी को नहीं स्टॉप किया;

और यह जानना चाहता हूँ कि रेलवे स्टेशन से वह अनमैंड गेट कितने फासले पर है और यह जो इन्क्वायरी की गई है उसको मैं समझता हूँ कि बहुत रोज़ हो गए हैं इस लिये इन्क्वायरी के बाद जो मालूमात आई है वह मिनिस्टर साहब बतायेंगे तो बहुत अच्छा होगा ?

SHRI S. V. RAMASWAMY: A number of questions have been put. The fact of the matter is that it was* broad daylight, about 9 o'clock in the morning. Visibility was very clear. It was 1,000 ft. on either side from the road to the railway and from the railway to the road. This is a narrow gauge line. The speed will be not more than twenty miles. There is a whistle caution board on the railway line, and also there was a sign post to stop and proceed on the road-side which have been set up by the road authorities. Ignoring all these, in the face of approaching train, the State bus driver rashly and negligently drove across the track. That was the reason.

श्री बाबा साहेब सावनेकर : मालगाड़ी की छोटी लाइन पर स्पीड कुछ बहुत ज्यादा नहीं रहती है, जो अगर बस ड्राइवर ने गलती की तब भी इंजिन के ड्राइवर को चाहिये था कि वह अपनी मालगाड़ी रोके क्योंकि मेरे ख्याल से मालगाड़ी बस से एक फर्लांग पर जा कर टकरा गई ?

श्री सभापति : उसकी तो जांच हो रही है । जो आगको मालूम था वह आपने बता दिया है, अगर जांच में ऐसा मालूम हो जायेगा तो वह कुछ करेंगे ।

SHRI S. V. RAMASWAMY: Sir, it was a goods train no doubt. There were 21 wagons in it and the train, as I submitted, must have had a speed of twenty miles per hour. The momentum itself would carry it even though brake was applied.

श्री बाबा साहेब सावनेकर : आइंदा के लिये वह गेट मैंड दिया जायेगा या नहीं ?

SHRI S. V. RAMASWAMY: It is an unmanned level-crossing. The traffic there is very light. There is only one passenger train, and two mixed trains each way for a whole day. The traffic is very light.

SHRI B. D. KHOBARAGADE: It has been mentioned by the hon. Minister that the rail and the road were running parallel and it was 9 o'clock in the morning. So the visibility was quite good. If it is so, as it was the responsibility of the motor driver, it was equally the responsibility of the railway driver also. If so, I would like to know whether this question has been referred to the Enquiry Committee, namely whether there was any negligence on the part of the railway driver.

Ma. CHAIRMAN: The hon. Member wants to know whether the question that the railway driver was equally responsible has been referred to the Committee.

SHRI S. V. RAMASWAMY: There is no Commission. Sir, enquiry is being held. Prima facie it is the rashness and negligence of the bus driver.

MR. CHAIRMAN: You have not received the result of the enquiry.

SHRI S. V. RAMASWAMY: No, Sir.

SHRI B. D. KHOBARAGADE: The hon. Railway Minister has only assumed that it was the negligence of the motor driver.

Ma. CHAIRMAN: Apparently there are assumptions on both sides.

SHRI B. D. KHOBARAGADE: I should like to know whether this particular issue has been referred to the Enquiry Committee, whether the motor driver was responsible or the railway driver was responsible.

SHRI S. V. RAMASWAMY: All that will be enquired into.

MR. CHAIRMAN: The whole matter is before the Enquiry Committee.

WRITTEN ANSWERS TO QUESTIONS

मन्त्रणा निकायों की बैठकें

*५५८. श्री भगवत नारायण भागवत : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि किन कारणों से १९६२-६३ के वर्ष में केन्द्रीय शिक्षा मन्त्रणा बोर्ड, समाज कल्याण मन्त्रणा बोर्ड और राष्ट्रीय दृश्य-श्रव्य शिक्षा बोर्ड की कोई बैठक नहीं हुई ?

† [MEETINGS OF ADVISORY BODIES

*558. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state the reasons for which no meeting of the Central Advisory Board of Education, Advisory Board of Social Welfare and National Board of Audio-Visual Education was held during the year 1962-63?

शिक्षा मंत्री (श्री एम० सी० छागला): १९६२-६३ वर्ष के दौरान कोई बैठक न बुलाने के कारण निम्नांकित हैं :—

१. केन्द्रीय शिक्षा सलाहकार बोर्ड—

केन्द्रीय शिक्षा सलाहकार बोर्ड की बैठक जनवरी, १९६३ में होनी निश्चित हुई थी, किन्तु राष्ट्रीय संकट के कारण इसे स्थगित करना पड़ा।

२. समाज कल्याण सलाहकार बोर्ड —

(१) केन्द्रीय समाज कल्याण बोर्ड के गठित होने के बाद, सलाहकार बोर्ड के प्रमुख कार्य, केन्द्रीय समाज कल्याण बोर्ड ने अपने हाथ में ले लिए हैं। इसलिए प्रत्येक

† [] English translation.